

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 3534 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 26 February, 2024

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Ku. Kanchi Agrawal, J.M.S.C., Bilaspur	Bilaspur	Bilaspur
2	Ku. Shweta Awasthi, J.M.S.C. Bilaspur		
3	Ku. Shoaab Mansoor, J.M.S.C., Bilaspur		
4	Ku. Kriti Kujur, J.M.S.C., Ambikapur presently posted at Raipur	Raipur	Raipur

BY ORDER OF THE HIGH COURT


(Sudhir Kumar)
Registrar General

Endt. No. 3535 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 26 February, 2024

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Bilaspur, Sarguja (Ambikapur) & Raipur** *for information and necessary action.*

5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
8. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
10. *The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.*
11. (1) Ku. Kanchi Agrawal, J.M.S.C., Bilaspur, (2) Ku. Shweta Awasthi, J.M.S.C. Bilaspur, (3) Ku. Shoa Mansoor, J.M.S.C., Bilaspur & (4) Ku. Kriti Kujur, J.M.S.C., Ambikapur presently posted at Raipur *for information & necessary action.*
12. The Additional Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
13. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
14. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Sudhir Kumar)
@Registrar General